



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

17 WP(C)/4683/2018 AT 2:00 PM	ABDUL MUTALIB @ ABUL MATALIB Versus THE STATE OF ASSAM AND 6 ORS	MR. P N SHARMA MR R BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
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MOTION

18 WP(C)/4491/2018 FIXED, WITH LCR	SAHIDA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. A B SIDDIQUE MS B DAS MR. M ISLAM MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
17)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
27	Arb.P./21/2023 AT 10:30 AM	PALLAB GHOSH Versus SIMPLEX INFRASTRUCTURES LIMITED AND ANR	MR. S MITRA MR A K BORO MR S.MITRA	MR. R J DAS (r-1) SC, G M D A
WITHDRAWAL				
28	WP(C)/5124/2023 B/O	RINKU KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM
29	WP(C)/5375/2023 B/O	M/S ZANA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM
30	WP(C)/6181/2023 B/O	M/S T S ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM
31	WP(C)/2132/2024 B/O	SUBIR PAUL Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
MOTION				
32	WP(C)/3065/2024 B/O	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, FISHERY SC, M A C
33	WP(C)/3068/2024 FIXED	TAZUL ISLAM TALUKDER AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN MR. A W MONDAL	SC, P AND R.D. GA, ASSAM
34	WP(C)/3071/2024 B/O	ANIL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH N AHMED	GA, ASSAM SC, AFDC SC, FISHERY SC, M A C
ADMISSION				
35	WP(C)/9269/2019 FIXED	BINOY KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM SC, FOREST

ORDERS

36 [I.A.\(Civil\)/1817/2024](#)
IN WP(C) 375/2024(D/O), B/O
in WP(C)/375/2024

M/S NEHERBS AND ANR
Versus
THE UNION OF INDIA AND 3 ORS

MR. S K DAS
MR D BARMAN
MR A I TALUKDAR

DY.S.G.I.
SC, EPF

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/195/2024 B/O	ADIT BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. M DUTTA MR K M BORA	SC, INDUSTRIES AND COMMERCE
12	WITH WA/180/2024	BALLAV JYOTI BORI Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER A KALITA MISS. J GOGOI	SC, INDUSTRIES AND COMMERCE

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
13	WP(C)/613/2024 BY SLIP	BHABEN BORAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM MR. B P SINHA.(R-7,14,17,5,8,4,16,6,18,15,25,21,23,26)
14	WP(C)/619/2024 BY SLIP	RANJAN KR BARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
ADMISSION				
15	WP(C)/1760/2019 BY SLIP	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I

THIS BENCH WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
15	RSA/68/2019 WITH LCR, B/O	SRI JOGENDRA CHANDRA ROY Versus SMT. SANIBALA ROY AND 4 ORS.	MR. M KALITA MR. B HALDAR MR. J HATIMURIA	MR. A RAHMAN (R1-R4)
TOP OF THE LIST				
16	RSA/54/2009 (HEARING), WITH LCR, FIXED WITH I.A.(Civil)/1677/2022 in RSA/54/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY	
17	RSA/53/2009 WITH I.A.(Civil)/1674/2022 in RSA/53/2009	RADHA RAMAN DAS Versus MAHADEV URANG	MR.N DHAR MR. B MALAKAR MR.S CHAKRABARTY	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.H A SARKAR
ORDERS				
18	MACApp./285/2014 BY SLIP	ABDUL BHUYAN and ANR Versus UNITED INDIA INSURANCE CO LTD	MR.A MANNAF MS.F BEGUM	MR. A J SAIKIA (R1) MR N N BHUYAN (R1) MR. U K DUTTA (R1) MR. B KAKATI (R1) MS B KASSHYAP (R1)
19	I.A.(Civil)/3042/2023 WITH LCR, FIXED in MACApp./451/2022 WITH MACApp./451/2022	SMTI PRABHA BASUMATARY AND 3 ORS Versus NEW INDIA ASSURANCE COMPANY LTD. NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI PRABHA BASUMATARY AND 5 ORS	MR. I A TALUKDAR MR. SIDHANT DUTTA MR. S DUTTA MR. SIDHANT DUTTA	MR S DUTTA MR. I A TALUKDAR
HEARING				

20	RSA/195/2012 WITH LCR, FIXED	ABDUL RAHMAN and 5 ORS Versus KHALIHAI MENA CHUBA MAJID COMMITTEE and 3 ORS	MR.T ISLAM MS.P AHMED MS.S BEGUM	MS.L N CHOUDHURY MR.N HAQUE MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH
21	RSA/233/2012 WITH LCR, FIXED	ON THE DEATH OF APPELLANT NO.1 (SAFIRUN BIBI LASKAR) HER LEGAL HEIRS and ORS, Versus MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. S K GHOSH MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)
22	RSA/225/2015 WITH LCR, FIXED	MD HAIDAR ALI and ANR Versus KHAYAR UDDIN MOLLAH	MR.H R A CHOUDHURY MR.A F N U MOLLAH MS.R CHOUDHURY MS.E YASMIN	MR.M U MAHMUD MR.A DAS MR.S HAQUE MR.M ALI MR.M R Z CHOUDHURY
23	RSA/132/2018 WITH LCR, FIXED	ABDUL HANIF AHMED and 3 ORS Versus MD ABDUL SAHED and ORS	MR. A D CHOUDHURY MS. S RASUL MS.R CHETRI	MR. H R A CHOUDHURY(Sr.Adv.)(R- 1- 3(i)&3(ii)) MRS. R CHOUDHURY(R- 1 - 3(i)&3(ii)) MR. R K D CHOUDHURY(R- 6)
24	MFA/110/2021 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
25	CRP(IO)/20/2023 FIXED	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	MR S KHOUND MS. N BORAH
	WITH I.A.(Civil)/106/2023 in CRP(IO)/20/2023	KAMLA DEVI AGARWALLA AND 2 ORS Versus PRODIP BANERJEE	MR. S C KEYAL	
<u>STAY MATTERS</u>				
26	Tr.P.(C)/27/2024 FIXED	PINKI KUMARI Versus SURAJ SAHA	MR. S NAG MR. N D SARMA	MR. M HAQUE MR. DITUL DAS

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
45	I.A.(Civil)/1335/2024 B/O in WP(C)/2440/2023 WITH WP(C)/2440/2023	AJIT KHAKLARY Versus THE STATE OF ASSAM AND 3 ORS	MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY	GA, ASSAM MR. N N B CHOUDHURY, (R-5) MR. N SARKAR, (R-5) MR P K BASU, (R-5) MS. K DEY, (R-5) SC, REVENUE
	WITH I.A.(Civil)/1278/2023 in WP(C)/2440/2023	PURBANCHAL CEMENTS LTD AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, REVENUE
46	WITH WP(C)/8462/2022	PURBANCHAL CEMENTS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Crl.A./29/2016 8 Y 5 M 27 D :WITH OFFICE NOTE, LCR 6 FILES, P.B.-1, B/O	DARBESH ALI Versus THE STATE OF ASSAM and ANR	MR.N AHMED MR.M AHMED	MR.S RANA(R-2) PP, ASSAM
53	Crl.Pet./1244/2023 WITH LCR 1 FILE, B/O	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
54	AB/1264/2024 B/O	CHAHABULHOQUE Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
55	Bail Appln./1399/2024 B/O	MD. REKIBUL HOQUE @ REKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
MOTION				
56	Crl.Pet./684/2024 B/O	NAREN GOGOI Versus PREM UPADHYAY	MS N K DEVI MR N ANIX SINGH MR H K SARMA	
ORDERS				
57	I.A.(Crl.)/562/2024 B/O in AB/1300/2024 WITH AB/1300/2024	KURBAN ALI AND ANR Versus THE STATE OF ASSAM	MS. M KHATUN	
		KURBAN ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M ALI(R-INFORMANT) MR J. ISLAM(R-INFORMANT) PP, ASSAM
58	I.A.(Crl.)/563/2024 B/O in Bail Appln./1556/2024 WITH Bail Appln./1556/2024	MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM,	MS. M KHATUN	PP, ASSAM
		MD. RAHIMUDDIN @ KISMAT ALI @ RAHIMUDDIN ALI, Versus THE STATE OF ASSAM	MR. T K BHUYAN MR A ALI MS. M KHATUN	MR. M ALI (INFORMANT) MR J. ISLAM (INFORMANT) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
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12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
17)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Thursday,13th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
5	Crl.Rev.P./113/2024 PART-HEARD, WITH LCR 3 FILES(SCANNED COPY), FIXED	KANGKAN DAS Versus THE STATE OF ASSAM AND ANR	MR. S CHAKRABORTY MR D K BHATTACHARYYA	MR. T DEURI (r-2) PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./1681/2024 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST), FIXED WITH AB/1513/2024	SAHADEB RABHA AND ANR. Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
7	AB/1513/2024	SIKANDAR ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
17)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	Crl.Rev.P./323/2023 B/O	MRINAL MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	MR. A R TALUKDAR (R-2) MRS. R DEVI (R-2) MS. D CHOUDHURY (R-2) PP, ASSAM
ORDERS				
51	Crl.A./372/2023 0 Y 10 M 7 D :WITH OFFICE NOTE, LCR 5 FILES, B/O WITH I.A.(Crl.)/938/2023 in Crl.A./372/2023	MD. FARID ALI Versus THE STATE OF ASSAM AND ANR.	MR A N AHMED	PP, ASSAM
		MD. FARID ALI Versus THE STATE OF ASSAM AND ANR.	MR A N AHMED	PP, ASSAM
HEARING				
52	Crl.Rev.P./434/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN U U KHAN	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024

14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
17)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



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[For Thursday,13th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS AND WILL RISE AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
6	I.A.(Civil)/1700/2024 IN WP(C)/ 2000/2023 D/O). B/O in WP(C)/2000/2023	THE UNION OF INDIA AND 8 ORS Versus RAMESH KUMAR PUNIA	MS. B SARMA(C.G.C)	MR. R MAZUMDAR
HEARING				
7	Crl.Rev.P./101/2009 PART-HEARD, WITH LCR, BY SLIP	MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURI MR.P BHUYAN	MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY
8	WITH Crl.A./16/2009	MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM	MR.B M CHOUDHURY MR.U CHOUDHURY	PP, ASSAM
9	WITH Crl.A./79/2009	THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS.	PP, ASSAM	MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11)

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024

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16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
17)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	Crl.Rev.P./152/2023 WITH LCR 2 FILES, B/O	MATIBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./1583/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL BASIT Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
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7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
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10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
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[For Thursday,13th June 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-II AND MAC. APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
70	I.A.(Civil)/1433/2024 FIXED in I.A.(Civil)/1542/2023 WITH I.A.(Civil)/1542/2023	TARINI KANTA BORAH Versus NEW INDIA ASSURANCE COMPANY LTD.	MRS. UMA CHAKRABORTY MRS. M CHATTERJEE	MR. R GOSWAMI
		NEW INDIA ASSURANCE COMPANY LTD. Versus KUMARI TANTI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. UMA CHAKRABORTY (R-2) MRS. M CHATTERJEE (R-2)
71	MACApp./635/2023 (Filing Number)	NEW INDIA ASSURANCE LTD. Versus KUMARI TANTI AND ANR . A	MS. M SAIKIA	
72	I.A.(Civil)/1804/2024 (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST), B/O in WP(C)/817/2023	BISWA NATH ROY, Versus GIRIDHARI AGARWAL AND 5 ORS	MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM	MS D MAHANTA SC, SEC. EDU. SC, G U

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
50	WP(C)/5944/2013 FIXED	SUBHAS CHANDRA DAS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
51	WP(C)/4751/2015 BY SLIP	HEMENDRA NATH THAKUR Versus THE STATE OF ASSAM and 3 ORS,	MR.R SARMA MR. B CHAKRABORTY MR.P P BARUAH MR S HUSSAIN	SC, AG SC, TRANSPORT SC, FINANCE DEPTT. SC, IWT MRS A VERMA
ADMISSION				
52	WP(C)/6204/2017 PART-HEARD, FIXED	M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI	MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE
53	WP(C)/8100/2022 BY SLIP, AT 2:00 PM	CHAPARI GAON L P SCHOOL Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, ELEM. EDU SC, SSA
ORDERS				
54	I.A.(Civil)/1806/2024 IN WP(C) 6674/2022(D/O), B/O in WP(C)/6674/2022	DIPTI PRASAD PEGU AND 3 ORS Versus SMT. UMALATA DOLEY PEGU AND 8 ORS	MRS K DEVI MS S A KHALIFA	GA, ASSAM MR H I CHOUDHURY SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 13/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
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13)	K U AHMED	20-06-2024	To	26-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
16	AB/980/2024 FIXED	BHUBAN CHANDRA DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
17	AB/1260/2024 FIXED	TAPASH CHOUDHURY Versus THE STATE OF ASSAM	L K BORAH MR. B.J. BRAHMA	PP, ASSAM
HEARING				
18	Crl.Pet./1059/2023 PART-HEARD, FIXED	DIPSIKHA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM
19	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
20	WP(C)/565/2016 (FOR DISMISSAL), FIXED	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
5)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
6)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
7)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
8)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
9)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
10)	MR. T ISLAM	03-06-2024	To	15-06-2024
11)	MD. I HUSSAIN	05-06-2024	To	14-06-2024
12)	T A LASKAR	10-06-2024	To	13-06-2024
13)	K U AHMED	20-06-2024	To	26-06-2024
14)	MR B PRASAD	10-06-2024	To	14-06-2024
15)	MR M HALOI	10-06-2024	To	17-06-2024
16)	MR S K KEJRIWAL	12-06-2024	To	14-06-2024
17)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
18)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 13TH DAY OF JUNE, 2024]

**BEFORE
HON'BLE MR. JUSTICE MANISH CHOUDHURY**

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

MOTION

1. WP(C) 217/2024	NONGKU MEGU AND 12 ORS. VERSUS THE GAUHATI HIGH COURT AND 2 ORS.	KAMAL SAXENA MINGKONG PERTIN RADHE YAKANG EDDIE PAYENG U BORI	MUK PERTIN, SENIOR ADVOCATE GA(AP) SC GAUHATI HIGH COURT
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 13TH DAY OF JUNE, 2024]

[AT 2:00 PM]

BEFORE
HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 27]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM**]

BAIL HEARING

1. BA 55/2024

MISS TECHI DIMIN.
VERSUS
THE STATE OF AP

KHODA TAMA
JAMBEY TSERING
SUMIT CHHETRI
R BARMAN
T LAMPUNG

TABA TOPU
TOKDAK TAMIN
TEM PAHI
PP OF AP
L KAGUNG